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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 62/NCLT/AHM/2017
With CA (CAA) No.45/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Presidency Leisure Ltd.
Presidency Tourism & Infrastructure Pvt Ltd
Krishna Portland Pvt Ltd.
Ghadokhop Agro Farms Pvt Ltd.
Baje Agro Farms Pvt Ltd.
Nanel Agro Farms Pvt Ltd. (Joint Application)
Presidency Hospitality Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	KIRAN SHAH C.M.	Petitioner	Kiran Shah
2.			

ORDER

Learned FCA Mr. Kiran Shah present for Petitioner. None present for RD and OL

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Representation of Income Tax Authorities received dated 31.07.2017.

Heard arguments of Learned FCA for petitioner.

Reply to official liquidator filed by petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.